

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:312
ANSWERED ON:20.11.2001
RESTORATION OF ALIENATED LAND OF TRIBALS
ANANTA NAYAK

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government are taking steps for the restoration aiienated land of tribals all over the country;
- (b) if so, the number of such cases reported to his Ministry from various States during the last three years.State-wise; and
- (c) the progress made in the restoration of alienated land of tribals. State-wise?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) to (c) As per the Constitution of India, Land is a State subject. However, Ministryof Rural Development is the nodal Ministry for compilation and Monitoring of such records for restoration of Alienated Land to tribais. Information as reported by Ministry of Rural Development during the year 2000 is given in the Statement enclosed.